

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S VIGNESHWARA DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE
DEVELOPMENT AT MANESAR, HARYANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S VIGNESHWARA DEVELOPERS PRIVATE LIMITED PAN: AACC2309J CIN: U45201DL2005PTC142779
2	Address of the registered office	D-16/C, Bhagwati House, Hauz Khas, New Delhi – 110049, Delhi, India
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	CP-2, Sector 8, Near Antraj, IMT Manesar, Gurgaon, Haryana 122052 India
5	Installed capacity of main products/ services	<u>Real Estate Project:</u> Approximately 10 acres of land for Technology Park Darsons & Kissons I Valley
6	Quantity and value of main products/ services sold in last financial year	The Company was under the possession of Official Liquidator from 22.07.2016 till CIRP commencement date i.e. 21.05.2026.
7	Number of employees/ workmen	Not Available
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For Financial statements mail us at cirp.vdpl@gmail.com For list of Creditors: https://ibbi.gov.in/claims/front-claim-details/26522
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained through mailing us at cirp.vdpl@gmail.com
10	Last date for receipt of expression of interest	12.10.2026
11	Date of issue of provisional list of prospective resolution applicants	22.10.2026
12	Last date for submission of objections to provisional list	27.10.2026
13	Date of issue of final list of prospective resolution applicants	06.11.2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.11.2026
15	Last date for submission of resolution plans	11.12.2026
16	Process email id to submit Expression of Interest	cirp.vdpl@gmail.com



RITU RASTOGI

RESOLUTION PROFESSIONAL

For Vigneshwara Developers Private Limited

IBBI Reg. No.: IBBI/PA-001/IP-P00204/2017-2018/10393

D-1B,9A, Ground Floor, Janakpuri, New Delhi-110058

Date: 25.09.2026

Place: New Delhi

